



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 06th Of July, 2018

SRO ²⁹⁹ - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Reasi:-

S.No	Name of the Offcer S/shri	Desagination and Place of Posting
1.	Akshay Rajan, KAS	Tehsildar, Bhomag
2.	Roshan Lal	Look after Tehsildar Reasi

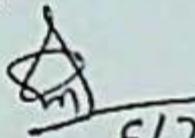
By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD(P) /2007/Reasi

Dated: - 06 - 07- 2018.

1. Commissioner/Secretary to Government, Revenue Department
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Reasi. This is with reference to his letter No, DM/Rsi/578 Dated:- 02-05-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department PA (w.7.s.c).


(Khurshid Ahmad Bhat)
Deputy Legal Remembanncer,